IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-225/(ND)/2017

In the matter of:

M/s. TKJ Marketing Group (P) Ltd

..PETITIONER

SECTION:

Under Section 59 of IBC Code, 2016

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

For the Respondent/Corporate Debtor: -

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 06.11.2017.

R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017